

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 355 OF 2017 &**  
**IA NOS. 50 & 289 OF 2019**

**Dated: 28<sup>th</sup> February, 2019**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s JSW Energy Ltd.**

**... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant (s): Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Pratik Das

Counsel for the Respondent(s): Mr. Varun Pathak  
Ms. Shruti Awasthi  
Ms. Saroj Bala for R-2

**ORDER**

**Reserved for Judgment.**

**( Ravindra Kumar Verma)**  
**Technical Member**

*vt/kt*

**(Justice N. K. Patil)**  
**Judicial Member**